

TRADE MARKS REGISTRY, KOLKATA**OPPOSITION HEARING BOARD UNDER RULE 45(2)/46(2) FOR THE MONTH OF FEBRUARY, 2020****CAUSE LIST**

DATE	TIME	APPLICATION NOS.	OPPOSITION/ RECTIFICATION NOS.	PARTY NAME	OFFICER
03-02-2020	2:15 PM	3851690	959253	DUA ASSOCIATES V/S MOHINDER VIG	JEEVAN KUMAR
03-02-2020	2:45 PM	3946276	964017	IPR LEGAL V/S VANCHINATHAN	JEEVAN KUMAR
03-02-2020	3:15 PM	3942472	965435	LAW PROTECTORS V/S ANSHUL & CO.	JEEVAN KUMAR
03-02-2020	3:45 PM	3103232	966559	TRADE MARK REGISTRATION BUREAU V/S D. SEN & CO.	JEEVAN KUMAR
03-02-2020	4:15 PM	2985173	967026	SIVA SANKAR KASTURI V/S KOLKATA TRADE MARK SERVICE	JEEVAN KUMAR
04-02-2020	2:15 PM	3907807	967273	RAO & RAO V/S CHAKRABORTY & ASSOCIATES	JEEVAN KUMAR
04-02-2020	2:45 PM	2976883	968663	SANJOG PANDERE V/S MITRA & ASSOCIATES	JEEVAN KUMAR
04-02-2020	3:15 PM	3099009	969017	INTTL ADVOCARE V/S TRADE MARK REGISTRATION BUREAU	JEEVAN KUMAR
04-02-2020	3:45 PM	3298594	969272	REGAL AND REGAL V/S GOLDFINN TECHNOLOGIES	JEEVAN KUMAR
04-02-2020	4:15 PM	2975647	969883	REGAL AND REGAL V/S GOLDFINN TECHNOLOGIES	JEEVAN KUMAR
05-02-2020	2:15 PM	956491	2906422	G L VERMA V/S C. J. ASSOCIATES	JEEVAN KUMAR
05-02-2020	2:45 PM	3079215	957199	DIVA ARORA MENON V/S D. SEN & CO.	JEEVAN KUMAR
05-02-2020	3:15 PM	3096790	958656	PRAMOD KESHEO PATHAK V/S DASWANI & DASWANI	JEEVAN KUMAR
05-02-2020	3:45 PM	3089574	958794	INDIAN TRADE MARKS CO. V/S SKYLINE	JEEVAN KUMAR
05-02-2020	4:15 PM	2765789	959374	PRAMOD KESHEO PATHAK V/S TRADE MARK REGISTRATION BUREAU	JEEVAN KUMAR
06-02-2020	2:15 PM	3954032	960489	SANDEEP BABAN PANDE V/S NIDHI SHARMA	JEEVAN KUMAR

06-02-2020	2:45 PM	3884076	960868	RAHUL RAJPUT V/S SKYLINE CORPORATE LAW HOUSE LLP	JEEVAN KUMAR
06-02-2020	3:15 PM	2814168	961556	ANM GLOBAL INC V/S G.S. RIJHWANI & CO.	JEEVAN KUMAR
06-02-2020	3:45 PM	2989234	962989	PHOENIX FITNESS V/S CHANDRAKANT KUSHWAHA	JEEVAN KUMAR
06-02-2020	4:15 PM	3001638	965046	GLOW WELL V/S SKYLINE	JEEVAN KUMAR
10-02-2020	2:15 PM	809764	2445335	S.SINGH & ASSOCIATES V/S AMARCHAND & MANGALDAS & SURESH A.SHORFF & CO	JEEVAN KUMAR
10-02-2020	2:30 PM	810866	2256840	ASIAN PATENT BUREAU V/S S. MAJUMDAR & CO.	JEEVAN KUMAR
10-02-2020	2:45 PM	879408	3444268	S.SINGH & ASSOCIATES V/S IPR HOUSE.COM	JEEVAN KUMAR
10-02-2020	3:00 PM	883319	2645249	MEDLEY PHARMACEUTICALS LTD V/S D.P. AHUJA & CO.	JEEVAN KUMAR
10-02-2020	3:15 PM	883658	3460984	TRADE MARK REGISTRATION BUREAU V/S GOLDFINN TECHNOLOGIES	JEEVAN KUMAR
11-02-2020	2:15 PM	2551486	884419	D K LALWANI & CO. V/S GLOW WELL	JEEVAN KUMAR
11-02-2020	2:30 PM	3460985	885925	TRADE MARK REGISTRATION BUREAU V/S GOLDFINN TECHNOLOGIES	JEEVAN KUMAR
11-02-2020	2:45 PM	2652615	891843	S.SINGH & ASSOCIATES V/S IPR HOUSE.COM	JEEVAN KUMAR
11-02-2020	3:00 PM	2252564	892813	MEDLEY PHARMACEUTICALS LTD V/S D.P. AHUJA & CO.	JEEVAN KUMAR
11-02-2020	3:15 PM	2873565	893049	UNITED OVERSEAS TRADE MARK CO. V/S GLOW WELL	JEEVAN KUMAR
12-02-2020	2:15 PM	2127569	803072	REMFROY & SAGAR V/S D. SEN & CO.	JEEVAN KUMAR
12-02-2020	2:30 PM	2908929	851461	ASHOKA TRADE MARKS CO. V/S SENTHIL KUMAR BALAKRISHNAN	JEEVAN KUMAR
12-02-2020	2:45 PM	2722253	894875	KARNI TRADE MARKS V/S MS. PRAMILA DUGAR	JEEVAN KUMAR
12-02-2020	3:00 PM	2908941	895571	TIL HEALTHCARE PVT. LTD. V/S SENTHIL KUMAR BALAKRISHNAN	JEEVAN KUMAR

12-02-2020	3:15 PM	2753926	896445	JAYA A MANGHWANI V/S GOLDFINN TECHNOLOGIES	JEEVAN KUMAR
13-02-2020	2:15 PM	2365310	849502	REMFY & SAGAR V/S ADVOCATE VED PRAKASH SINGH	JEEVAN KUMAR
13-02-2020	2:30 PM	3161648	869245	RAHUL BERUAR V/S N. LAKSHMI PRIYA	JEEVAN KUMAR
13-02-2020	2:45 PM	3097717	859251	SINGH & SINGH LALL & SETHI V/S TRADE MARK SERVICE (ORISSA)	JEEVAN KUMAR
13-02-2020	3:00 PM	2328102	824978	TRADE MARK REGISTRATION BUREAU V/S MOTI BEEJ COMPANY	JEEVAN KUMAR
13-02-2020	3:15 PM	2620972	856867	MARKS & RIGHTSS V/S JURISPHERE & ASSOCIATES	JEEVAN KUMAR
14-02-2020	2:15 PM	1552995	732082	INDIA LAW SERVICES V/S GOODWILL REGISTRATION SERVICE	JEEVAN KUMAR
14-02-2020	2:30 PM	2168720	795943	MEDLEY PHARMACEUTICALS LTD. V/S DENDRITE CHEMICAL AND PHARMACEUTICAL PVT. LTD.	JEEVAN KUMAR
14-02-2020	2:45 PM	2125139	821250	VIDHANI TRADE MARKS CO. V/S DASWANI & DASWANI	JEEVAN KUMAR
14-02-2020	3:00 PM	1960332	822609	LALJI ADVOCATES V/S BISWAJIT SARKAR, ADVOCATE	JEEVAN KUMAR
14-02-2020	3:15 PM	2287116	824187	V. RAVI, ADVOCATE V/S IPR HOUSE.COM	JEEVAN KUMAR
17-02-2020	11:00 AM	1928665	824776	Y. J. TRIVEDI & CO. V/S CHAKRABORTY & ASSOCIATES	JEEVAN KUMAR
17-02-2020	11:30 AM	2195241	826625	VISHESH AND ASSOCIATES V/S BUREAU OF PATENTS AND TRADE MARKS	JEEVAN KUMAR
17-02-2020	12:00 PM	2263083	845087	WORLDWIDE REGISTRATION BUREAU V/S KHARAGPUR TRADE MARK BUREAU	JEEVAN KUMAR
17-02-2020	12:30 PM	2153385	851547	MEDLEY PHARMACEUTICALS LTD. V/S PAWAN KUMAR MAHESHWARI, ADVOCATE	JEEVAN KUMAR
17-02-2020	1:00 PM	3242911	877192	ASHOK KUMAR J. DAGA, ADVOCATE V/S N. LAKSHMI PRIYA	JEEVAN KUMAR